

परमटन और नागर विमानन मंत्री (श्री अनन्त प्रसाद शर्मा) : (क) जी. नहीं ।

(ख) प्रश्न नहीं उठता ।

(ग) माउंट अबू की साफ मौसम की हवाई पट्टी इंडियन एयरलाइंस के विमान-बंदे में उपलब्ध किसी भी विस्म के विमान द्वारा परिचालन के लिए उपयुक्त नहीं है ।

Appointment of Scheduled Castes in Reserve Bank of India, Nagpur

2179. SHRI R. N. RAKESH: Will the Minister of FINANCE be pleased to state:

(a) is it a fact that Reserve Bank of India, Nagpur, has appointed only one Scheduled Caste candidate to the clerical cadre in the recent past out of more than 50 appointments made in that cadre;

(b) how many posts were to be reserved for Scheduled Castes in the total appointments; and

(c) whether there is a shortfall in the quota of Scheduled Castes on the basis of reservation in service, and if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (c) According to the information furnished by the Reserve Bank of India, their Nagpur office recently filled up fifty-eight (58) vacancies in the cadre of Clerk Grade II/Coin Note Examiner. After adjusting for shortfall/excess recruitment, Bank calculated that out of fifty-eight (58) vacancies, three (3) were required to be filled up by Scheduled Castes and eleven (11) by Scheduled Tribes. Against this the Bank has appointed four (4) Scheduled Castes and eleven (11) Scheduled Tribes candidates.

Sale of Smuggled Goods

2179. SHRI R. R. BHOLE: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that smuggled goods with marking from China Honk Kong, Japan are sold freely in open in Dharamtala, Calcutta and Fort, Bombay;

(b) what steps Government propose to take to check the smuggling of these goods particularly through Calcutta and Bombay Port; and

(c) what steps Government propose to take to stop the sale of smuggled goods in the market?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAN SINGH SISODIA): (a) Reports received by Governments do not indicate any large scale and open sale of smuggled goods in Calcutta and Bombay. Enquiries made by the Customs Department have revealed that many of the items offered for sale are found to be spurious.

(b) and (c) The preventive and intelligence Department in Calcutta and Bombay has been strengthened. The Customs authorities at these ports thoroughly rummage vessels arriving from foreign ports to detect the concealment of smuggled goods. A special drive has been launched to prevent the open display and sale of smuggled goods in the markets of the metropolitan and other cities in the country. Raids and searches are carried out periodically on storage places of smuggled goods and on shops and stalls known to be dealing in smuggled goods in such cities.

Rules for Recruitment and promotion of officers working in I.T.D.C.

2180. SHRI ERA AMBARASU: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to refer to the reply given to Unstarred Question